Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the **24th** day of **September** 2019

Contempt Petition No. 330/00137 of 2019

In

Original Application No. 330/01077 of 2015

Hon'ble Mr. Justice Bharat Bhushan, Member – J Hon'ble Ms. Ajanta Dayalan, Member – A

Smt. Gyanwati Kashyap

.....Petitioner / Applicant

By Adv: Shri P.K. Mishra and Shri P.K. Dubey

VERSUS

1. Shri Anant Narayan Nadda, Secretary, Ministry of Communication (P&T), Dak Bhawan, New Delhi.

2. Sri Shiv Kumar, Superintendent Railway Postal Services, K.P. Mandal Kanpur Nagar.

.....Respondents

By Adv: Shri R.K. Srivastava

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member- J

Heard Shri P.K. Mishra, learned counsel for the applicant and Shri R.K. Srivastava, learned counsel for the respondents.

2. Learned counsel for the applicant states that compliance of the order dated 18.09.2018 passed by this Tribunal has already been made by the respondents. Therefore, he does not want to press this contempt petition.

3. Accordingly, the present contempt petition is dismissed as withdrawn.

(**Ajanta Dayalan**) Member – A (**Justice Bharat Bhushan**) Member – J

/pc/